NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 119
IA No. 431/JPR/2021
CP No. (IB)-58/94(1)/JPR/2021
Under Section 94 of IBC, 2016

In the matter of:

Mr. Nand Kishore Jindal through RP Vishnu Upadhyay ...Applicant

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the RP : Vishnu Upadhyay

ORDER

List the matter on 18.04.2023.

Sd

(Prasanta Kumar Mohanty)
Technical Member

Sd

(Deep Chandra Joshi)
Judicial Member

March 15, 2023

HA